

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No.37 of 2012 SZ)**

Applicant(s)

Respondent(s)

S.P Surendranath Karthik  
Madipakkam, Chennai.

- Vs. 1. The Chairman, Pallavaram Municipality and others  
2. District Environmental Engineer, Tamil Nadu Pollution Control Board, M.M. Nagar.  
3. Chairman, Tamil Nadu Pollution Control Board Chennai.  
4. Chairman, Central Pollution Control Board, Delhi.  
5. The District Collector, Kancheepuram District.  
6. Additional Chief Secretary to Government, Department of Municipal Administration and Water Supply, Chennai.  
7. Secretary to the Government, Government of Tamil Nadu, Chennai.  
8. Engineer in Chief (Water Resource Organisation ) and Chief Engineer (General), Public Works Dept. Chennai.  
9. Principal Secretary to the Government, Department of Environment and Forests, Chennai.  
10. District Magistrate, Kancheepuram District.  
11. Principal Secretary to the Government, Department of Revenue, Chennai  
12. The Commissioner, Pallavaram Municipality. Chennai

Legal Practitioner for Applicant

Mr. Kaushik Narain Sharma

Legal Practitioner for Respondents

Shri P. Srinivas for R-1 and R-12  
Smt.H.Yasmeen Ali for R-2 & R-3  
Shri D.S. Ekambaram, for R-4  
Shri M.K. Subramanian & P.Velmani  
For R5, R-9, R-10 and R-11  
Mr. E.Manoharan for R-6 to R-8

Note of the Registry	Orders of the Tribunal
Item No. 5	<p data-bbox="407 276 813 311">Date: 19<sup>th</sup> September, 2017</p> <p data-bbox="407 360 1382 1056">The learned counsel appearing for the Pallavaram Municipality has filed an affidavit dated 18.09.2017. It is stated that the administrative approval for DPR has been granted by the Government in G.O.(2D) No.64 Public Works (T2) Department dated 06.09.2017 and thereafter the matter is referred to the Technical Committee for the technical sanction consisting of Chief Engineer in the office of the Commissioner, Municipal Administration. The learned counsel appearing for the Municipality undertakes to furnish sufficient copies to this Tribunal as well as to the learned counsel appearing for the applicant. In the meantime, Mr.Manoharan, Additional Special Government Pleader would submit that the Technical Committee will take up the issue and pass appropriate orders.</p> <p data-bbox="509 1104 1159 1139">Post this application for orders on 04.10.2017.</p> <p data-bbox="951 1319 1370 1392">....., JM (Justice Dr. P. Jyothimani)</p> <p data-bbox="1029 1548 1370 1620">.....EM (Shri P.S. Rao)</p>